

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4425**  
TO BE ANSWERED ON THE 8<sup>TH</sup> JANUARY, 2019

**INACTION BY DEPARTMENTAL EMPLOYEES**

4425. SHRI RAHUL KASWAN;

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the departmental employees are negligent in providing facilities to farmers under various agriculture and horticulture schemes;
- (b) whether there is any provision to provide benefits to the farmers within stipulated time under various agriculture and horticulture schemes after submitting applications online, if so, the details thereof;
- (c) whether no action is being taken by the departmental employees on the online applications submitted under various agriculture and horticulture schemes for a long time in Bikaner Division of Rajasthan, if so, the details thereof;
- (d) whether the Government proposes to implement the various agriculture and horticulture schemes expeditiously and provide benefits to the farmers; and
- (e) if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) to (c) Agriculture is a State Subject. The Government of India supports and facilitates the State Governments through various Centrally Sponsored Schemes/Central Sector Schemes. No such incidence has been reported by State Government of Rajasthan.

Mission for Integrated Development of Horticulture is implemented with effect from 2014-15 for holistic growth of the horticulture sector covering fruits, vegetables, root and tuber crops, mushrooms, spices, flowers, aromatic plants, coconut, cashew, cocoa and bamboo. All States/UTs are covered under MIDH. Under this programme, funds are provided to farmers through State Governments. Mission of Integrated Development approves and conveys the Annual Action Plan to the State and ensure timely release of fund to the States in order to provide benefits to the farmers without any delay.

The Government of Rajasthan has reported that the State invites applications online through e-Mitra portal managed by Department of Information Technology & Communication and processed by the Departmental Officers on priority basis on fulfillment of required eligibility criteria and farmer's contribution.

(d) & (e): Government of India supports and facilitates the State Governments through many Centrally Sponsored and Central Sector Schemes to promote agriculture throughout the country to boost farmer's income through various schemes with an objective to increase productivity, provide effective market reforms, adoption of better irrigation facilities, provision of quality seeds, use of better technology by using modern farm equipments, enhanced Minimum Support Price etc.

\*\*\*\*\*